

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2143
ANSWERED ON:06.08.2010
TDS FROM SUSPENSE ACCOUNT
Jardosh Smt. Darshana Vikram;Singh Shri Bhupendra

Will the Minister of FINANCE be pleased to state:

- (a) the details of the amount lying in Suspense Account out of the Tax Deducted at Source(TDS) collected throughout the country, zone-wise during each of the last three years;
- (b) whether the Government has formulated any schemes to clear the Suspense Account;and
- (c) if so, the details thereof and the timeframe within which it is to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI. S.S.PALANIMANICKAM)

(a) Zone-wise data regarding amount lying in Suspense Account out of the Tax Deducted at source (TDS) is not maintained centrally. However, the total amount lying in suspense Account of the Tax Deducted at Source(TDS) for the last three years is as under:

(Rs. In Crore)

F.Y. Total amount in Suspense Account

2007-08 16,392.07

2008-09 14,434.74

2009-10 12,457.65

(b) Yes Sir.

(c) the detail and the time frame to clear the Suspense Account are as under-

(1) Annual Action Plan of the CBDTforthe F.Y. 2010-11 provides for a special drive to clean up the TDS data base during F.Y. 2010-11, by regular following up with TDS Deductors for populating PAN in entries without PAN/invalid PAN in TDS returns filed for F.Y. 2008-09 and F.Y. 2009-10.

(2) Awareness Campaign to increase viewing of tax credit statement (26AS) has been launched and it is planned to hold seminars/meetings with Chambers of Commerce/Professionals/tax payers/Drawing and Disbursing Officers (DDOs) etc in cities/towns. This is also to be supported by advertisements in local news papers.

(3) On line facility to view Tax Credit Statement (26AS) has been provided to the taxpayers so that in case of missing TDS credits, they can follow it up with the concerned deductors.